

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-27/2005/3647/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Sutradhar,
District & Sessions Judge,
West Karbi Anglong, Hamren.

Dated Guwahati the ^{rel} 22 April, 2024.

Sub: **Station Leave Permission.**

Ref:- Your letter No. DJ/WKA/2024/CL-SL/3/52-54 dtd. 09.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 10.04.2024 till the morning of 12.04.2024**, as prayed for. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.) & Assistant Sessions Judge, West Karbi Anglong, and in his absence, the Civil Judge (Jr. Div.)-cum-JMFC, West Karbi Anglong shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-27/2005/3648/A, dated , 22-04-2024

Copy to :

- ✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

[Signature]